

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **03.01.2023** (TUESDAY)
CHENNAI BENCH (VIRTUAL MODE)
10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Withdrawal

S.No.	Efiling No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	9805130/00292/2021 (Diary No. 250/2021)	A Lakshminarayana & 2 Ors Vs M/s Kanakadhara Ventures Pvt Ltd & Anr	Mr. Srinath Sridevan Mr. P Pratap	

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2	Comp App (AT) (CH) No. 115/2022 & IA No. 1057/2022	T. Yashwanth Vs Arunkarthik Textiles Pvt. Ltd.	Mr. NP Vijaykumar	M/s Ramani & Shankar
3	Comp App (AT) (CH) (Ins) No. 433/2022 & IA No. 1097/2022	Nagarjuna Fertilizers and Chemicals Limited Vs IDBI Bank Limited & Anr	Mr. R Sundararajan	Mr. KB Kumar, Deputy Registrar, NCLT Hyderabad- R2
4	Comp App (AT) (Ins) No.436/2022 & IA 1106/2022	SFO Technologies Pvt Ltd VS Vanu India Pvt Ltd	M/s. Manjula Devi	

For Defects/Rectification

S.No.	Efiling No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5	98051118/00661/2021 (Diary No 526/2021)	Fipola Retail India Pvt Ltd Vs Polytech Engineers	M/s.N.V.Prakash	
6	98051118/00464/2021 (Diary No 571/2021)	Wayne Burt Aerospace Pvt Ltd Vs Sundaram BNP Paribas Home Finance Ltd	M/s A.V.Anu Ganesh V Aranala	
7	9805130/00785/2021 (Diary No 617/2021)	SEW & Prasad JV Vs	Mr. Aninash Krishnan Ravi	

		Yogesh Kundra		
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For Hearing:

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8	Comp App (AT) (CH) No 61/2022 & IA No. 690/2022	Rajeev Satpal Lakhanpal & Ors Vs Taashee Linux Services Pvt Ltd & Ors WITH	Mr. Sameer Hussian	Mr. T.V.S. Kumar
9	Comp App (AT) (CH) No 62/2022 & IA No. 738/2022	Rajeev Satpal Lakhanpal & Anr Vs Taashee Linux Services Pvt Ltd & 10 Ors WITH	Mr. Sameer Hussian	Mr. T.V.S. Kumar
10	Comp App (AT) (CH) No 63/2022 & IA No 691/2022	Rajeev Satpal Lakhanpal & Anr Vs Taashee Linux Services Pvt Ltd & 10 Ors WITH	Mr. Sameer Hussian	Mr. T.V.S. Kumar
11	Comp App (AT) (CH) No 64/2022 & IA No 692 & 693/2022	Rajeev Satpal Lakhanpal & Anr Vs Taashee Linux Services Pvt Ltd & 10 Ors WITH	Mr. Sameer Hussian	Mr. T.V.S. Kumar
12	Comp App (AT) (CH) No 65/2022 & IA No 694 & 695/2022	Rajeev Satpal Lakhanpal & Anr Vs Taashee Linux Services Pvt Ltd & 10 Ors	Mr. Sameer Hussian	Mr. T.V.S. Kumar

For Directions/Convenience Compilation

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
13	TA (AT) No.12/2022 CA (AT) No. 259/2018	M/s Chandra Spinning & Weaving Mills P L VS Smt.M. Leela WITH	Mr.Anshul Rawat	Mr. B.Raghunath For R1 to R5
14	TA (AT) 13/2022 CA (AT) No. 258/2018	M/s Chandra Spinning & Weaving Mills P L VS	Mr.Anshul Rawat	Mr. B.Raghunath For R1 to R5

		Smt.M. Leela WITH		
15	TA (AT)No.16/2022 CA (AT) No. 310/2018	Mr. M. Nagaraj VS Smt M. Leela WITH	Mr.Anshul Rawat	Mr. B.Raghunath For R1 to R5
16	TA (AT)No.19/2022 CA (AT) No. 360/2018	M/s Chandra Spinning & Weaving Mills P L VS Smt M. Leela WITH	Mr.Anshul Rawat	Mr. B.Raghunath For R1 to R5
17	TA (AT)No.21/2022 CA (AT) No. 277/2018	M.S Nagarathna VS Leela Madhusudan WITH	Mr.Anshul Rawat	Mr. B.Raghunath For R1 to R5
18	TA (AT)No.23/2022 CA (AT) No. 309ss/2018	T.R.Mills Pvt VS Smt M. Leela WITH	Mr.Anshul Rawat	Mr. B.Raghunath For R1 to R5
19	TA (AT)No.6/2022 CA (AT) No. 361/2018	Mr O. Arumugasamy VS M/s T.R Mills pv ltd	Mr.Anshul Rawat	Mr. B.Raghunath For R1 to R5
20	TA (AT)No.28/2022 CA (AT) No. 44/2019	Mr. Tumkur Vajram Shetty Jayawanth & Anr VS M/s Agile Labs Pvt Ltd & Ors	Mr. M.Pretham	Mr. Vikram Hegde

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
21	Comp App (AT) (CH) No.109/2022 & IA No.956/2022	Rajeev Satpal Lakhanpal Vs Taashee Linux Services Pvt. Ltd. & 2 Ors	Mr. Sameer Hussain	
22	Comp App (AT) (CH) 95/2022 & IA No. 797 & 798/2022	Crown Beers India Pvt. Ltd. Vs. Regional Director, South Eastern Region Ministry of Corporate Affairs, Hyderabad & 2 Ors WITH	Mr. Pawan Jhabakh	Mr. S Janarthanam- R1-R3
23	Comp App (AT) (CH) No.96/2022 & IA No 800/2022	Crown Beers India Pvt. Ltd. Vs.	Mr. Pawan Jhabakh	Mr. S Janarthanam- R1-R3

		Regional Director, South Eastern Region Ministry of Corporate Affairs, Hyderabad & 2 Ors		
24	Comp. App (AT)(CH)(Ins) No.177/2022 & I.A No.402/2022	Ananya Infra Projects Pvt Ltd Vs Krishna Steels Proprietorship Firm	Arun Kumar	
25	Comp App (AT)(INS) No.258/2022 (IA No.547 & 545/2022)	Jakkula Rama Rao Vs Oriental Bank of Commerce	P.Vikram, Anirudh Krishnan	ML Ganesh
26	Comp App (AT) (CH) (INS) No.285/2022	IDBI Trusteeship Services Limited Vs. Ozone Urbana Infra Developers Private Limited	Mr. Edward James	Mr. Perikal K Arjun
27	Comp App (AT)(CH)(Ins) No. 327/2021 & IA No. 667 & 668/2021	S.N. Plumbing Pvt Ltd Vs AIGL Properties Ltd	Anirudh Purusothaman	T.Poornam

For Hearing:

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
28	Comp App (AT)(INS) No. 68/2022 & IA No. 143/2022	Hindustan Newsprint Employees Co-Operative Bank Limited Vs. Hindustan Newsprint Limited Velloor WITH	Mr. Alias M. Cherian	Ms. Srishti Thukral-R1 Ms. D. Reetha-R2
29	Comp App (AT)(INS) No. 69/2022 & IA No. 144/2022	Glassfibers Vs. Hindustan Newsprint Limited Velloor WITH	Mr. Alias M. Cherian	Ms. Srishti Thukral-R1 Ms. D. Reetha-R2
30	Comp App (AT)(INS) No. 73/2022 & IA No. 154/2022	Thamban P Vs. Hindustan Newsprint Limited Velloor WITH	Mr. Alias M. Cherian	Ms. Srishti Thukral-R1 Ms. D. Reetha-R2

31	Comp App (AT) (CH) (Ins) No. 75/2022 & IA No. 155/2022	Sunil P.K Vs. Hindustan Newsprint Limited Velloor WITH	Mr. Alias M. Cherian	Ms. Srishti Thukral-R1 Ms. D. Reetha-R2
32	Comp App (AT)(INS) No. 77/2022 & IA No. 156/2022	Shaji V K Vs. Hindustan Newsprint Limited	Mr. Alias M. Cherian	Ms. Srishti Thukral-R1 Ms. D. Reetha-R2
33	Comp App (AT) (CH) (Ins) No. 17/ 2022	Aegis Steel Cast Vs PEE Industrial Valve P Ltd	Mr. Dhiren R. Dave PCS	Mr. T.Durga Prasad
34	Comp App (AT) (CH) No.16/2022	ISDC Projects (India) Pvt Ltd Vs Nirmal Infopark (India) Ltd & 12 Ors	Mr. Terry V James Mr. Jerin Asher Sojan	Mr. T.K.Bhaskar Caveator for R1

2:00 PM

For Hearing:

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
35	Comp App (AT) (CH) (Ins) No. 29/2021& IA No. 251/2021	C.G. Vijayalakshmi Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 Ors WITH	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod- R1-R3 Mr. Shivsankar R Panicker- R4
36	Comp. App (AT) (CH) (Ins) No.44/2021 & IA No. 96 & 245/2021	Mrs.Winifred John Vs Shri Kumar Rajan, Resolution Professional for Hindustan Newsprint Ltd & 3 Ors WITH	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod- R1-R3 Mr. Shivsankar R Panicker- R4
37	Comp App (AT) (CH) (Ins) No.56/2021 & IA No. 264/2021	George A Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 Ors WITH	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod- R1-R3 Mr. Shivsankar R Panicker- R4

38	Comp App (AT) (CH) (Ins) No.57 /2021 & IA No. 266 & 486/2021	Bikas Bhattacharjee Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 Ors WITH	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod- R1-R3 Mr. Shivsankar R Panicker- R4
39	Comp App (AT) (CH) (Ins) No.58/2021 & IA No. 268/2021	Arvindakshan Nair P K Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 Ors WITH	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod- R1-R3 Mr. Shivsankar R Panicker- R4
40	Comp App (AT) (CH) (Ins) No.62/2021 & IA No. 139 & 267/2021	Sunny KC Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 Ors WITH	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod- R1-R3 Mr. Shivsankar R Panicker- R4
41	Comp App (AT) (CH) (Ins) No.63/2021 & IA No. 140 & 265/2021	Prasad Rajan Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 Ors WITH	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod- R1-R3 Mr. Shivsankar R Panicker- R4
42	Comp App (AT) (CH) (Ins) No.64/2021 & IA No. 260/2021	Baby K I Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 Ors WITH	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod- R1-R3 Mr. Shivsankar R Panicker- R4
43	Comp App (AT) (CH) (Ins) No.65/2021 & IA No. 246/2021	Babu Iype Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 Ors WITH	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod- R1-R3 Mr. Shivsankar R Panicker- R4
44	Comp App (AT) (CH) (Ins) No.66/2021 & IA No. 141 & 247/2021	NA. Gopalan Nair Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 Ors WITH	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod- R1-R3 Mr. Shivsankar R Panicker- R4
45	Comp App (AT) (CH) (Ins)	Sathyanathan Nair P E Vs	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod- R1-R3

	No.67/2021 & IA No. 148 & 248/2021	Resolution Professional of M/s. Hindustan News Print Ltd & 3 Ors WITH		Mr. Shivsankar R Panicker- R4
46	Comp App (AT) (CH) (Ins) No.68/2021 & IA No. 249/2021	Muralidharan Nair A K Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 Ors WITH	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod- R1-R3 Mr. Shivsankar R Panicker- R4
47	Comp App (AT) (CH) (Ins) No.69/2021 & IA No. 143 & 250/2021	George Joseph & 4 Ors Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 Ors WITH	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod- R1-R3 Mr. Shivsankar R Panicker- R4
48	Comp App (AT) (CH) (Ins) No.70/2021 & IA No. 144 & 243/2021	V. S Mariamma Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 Ors WITH	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod- R1-R3 Mr. Shivsankar R Panicker- R4
49	Comp App (AT) (CH) (Ins) No.71/2021 & IA No. 252/2021	Jose K J Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 Ors WITH	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod- R1-R3 Mr. Shivsankar R Panicker- R4
50	Comp App (AT) (CH) (Ins) No.72/2021 & IA No. 242/2021	P R Ramachandran Nair Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 Ors WITH	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod- R1-R3 Mr. Shivsankar R Panicker- R4
51	Comp App (AT) (CH) (Ins) No.73/2021 & IA No. 145 & 253/2021	Kunjamma PP Vs Resolution Professional of M/s Hindustan News Print Ltd & 3 Ors WITH	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod- R1-R3 Mr. Shivsankar R Panicker- R4
52	Comp App (AT) (CH) (Ins)	Ramachandran MP Vs	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod- R1-R3

	No.74/2021 & IA No. 254/2021	Resolution Professional of M/s. Hindustan News Print Ltd & 3 Ors WITH		Mr. Shivsankar R Panicker- R4
53	Comp App (AT) (CH) (Ins) No.75/2021 & IA No. 146 & 255/2021	Krishnakumar VG Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 Ors WITH	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod- R1-R3 Mr. Shivsankar R Panicker- R4
54	Comp App (AT) (CH) (Ins) No.76/2021 & IA No. 256/2021	Dileep F Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 Ors WITH	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod- R1-R3 Mr. Shivsankar R Panicker- R4
55	Comp App (AT) (CH) (Ins) No.77/2021 & IA No. 147 & 257/2021	Raju MP & 9 Ors Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 Ors WITH	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod- R1-R3 Mr. Shivsankar R Panicker- R4
56	Comp App (AT) (CH) (Ins) No.78/2021 & IA No. 148 & 258/2021	Aishya T E Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 Ors WITH	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod- R1-R3 Mr. Shivsankar R Panicker- R4
57	Comp App (AT) (CH) (Ins) No.79/2021 & IA No. 270/2021	Anil Kumar V & 33 others Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 Ors WITH	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod- R1-R3 Mr. Shivsankar R Panicker- R4
58	Comp App (AT)(CH)(Ins) No.80/2021 & IA No. 149 & 269/2021	Sukumaran Nair A Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 Ors WITH	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod- R1-R3 Mr. Shivsankar R Panicker- R4
59	Comp App (AT) (CH) (Ins)	Mohan K K Vs	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod- R1-R3

	No.81/2021 & IA No. 261/2021	Resolution Professional of M/s. Hindustan News Print Ltd & 3 Ors WITH		Mr. Shivsankar R Panicker- R4
60	Comp App (AT)(CH)(Ins) No.82/2021 & IA No. 262/2021	Anil Mukherjee E & Anr Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 Ors WITH	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4
61	Comp App (AT)(CH)(Ins) No.83/2021 & IA No. 244/2021	Thambatchan YM Mathews Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 Ors WITH	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4
62	Comp App (AT)(CH)(Ins) No.84/2021 & IA No. 150 & 271/2021	Vijayakumar KV Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 Ors WITH	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4
63	Comp App (AT)(CH)(Ins) No.85/2021 & IA No. 151 & 263/2021	Vijayakumary S Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 Ors WITH	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4
64	Comp App (AT)(CH)(Ins) No.86/2021 & IA No. 152 & 259/2021	Raveendran V Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 Ors	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

1. For VC Link- vcnclatchennai5@gmail.com
Ph-044-28880500